

persons employed in the mineral sector are duly protected under the provisions of the Mines Act, 1952 and the related legislation.

(c) to (f) The National Mineral Policy, 1993 envisages foreign equity investments in joint ventures in mining promoted by Indian companies to be encouraged. Further the foreign investment in equity would normally be limited to 50%, this limitation would not apply to any captive mines of any mineral processing industry. Enhanced equity holding can also be considered from case to case basis. The grant of mineral concessions is governed by the provisions of Mines and Minerals (Regulation and Development) Act, 1957 and the Rules made thereunder.

[Translation]

#### Construction of Overbridge

4233. SHRI DEVI BUX SINGH :  
DR. RAMESH CHAND TOMAR :  
SHRI PRATAP SINGH SAINI :

Will the Minister of RAILWAYS be pleased to state:

(a) the details of the places where overbridges have been constructed on level crossings in Uttar Pradesh during 1994-95, 1995-96 and 1996-97;

(b) the details of proposals pending for construction of overbridges in Uttar Pradesh;

(c) the details of the overbridges proposed to be constructed in Uttar Pradesh in near future;

(d) whether the Government have received any representation regarding construction of overbridge at Amroha railway level crossing; and

(e) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (c) A statement is attached.

(d) Yes, Sir.

(e) The work can be considered on deposit terms if State Government sponsors proposal for the same.

#### Statement

(a) 1994-95

(1) Near Mau station in lieu of L.C. No. 'O' spl. between Mau-Indara stations.

(2) Near Deoria Sadar Railway station in lieu of L.C. No. 130-A between Deoria Sadar and Baitaipur railway stations.

(3) Road Over Bridge at Shahjanpur in lieu of L.C. No. 332-A.

1995-96

(4) Near Badshah Nagar (Lucknow) in lieu of L.C. No. 4 ML on N-H. 28.

1996-97

(5) Road Over Bridge at Ahraura Road-Jeonathpur in lieu of L.C. No. 116-A.

(6) Road Over Bridge at Rai-Bareilly in lieu of L.C. No. 26-A.

(b) (1) Iradatganj Road Over Bridge in lieu of L.C. NO. 430-A on Jabalpur-Allahabad section.

(2) Jajau-Road Over Bridge in lieu of L.C. No. 478-A on Jhansi Delhi section.

(3) Orai Road Over Bridge in lieu of L.C. No. 182-B, Jhansi-Kanpur section.

(c) (1) *Iradatganj Road Over Bridge*. Proposal received in March 72, General Arrangement Drawing approved. Ministry of Surface Transport's approval awaited.

(2) *Jajau Road Over Bridge*. Proposal received in Oct. 72 from UP Government, location changed for which Ministry of Surface Transport's approval awaited;

(3) *Orai Road Over Bridge*. Proposal received in Nov. 1989 from UP Government road alignment suggested have to be changed as it was falling in Railway land.

(4) Road Over Bridge near Badshah Nagar (Lucknow) Railway station in lieu of L.C. No. 3 ML has been sanctioned for which State PWD yet to convey acceptance of General Arrangement Drawing and Detailed Estimate of approaches.

(5) Road Over Bridge near Eye Hospital Kanpur in lieu of L.C. No. 6 spl. Municipal Corporation yet to convey acceptance to Detailed Estimate.

(6) Road Over Bridge at Partapur on Delhi-Saharanpur section at Km. 59/6-7.

(7) Road Over Bridge at Hathras on Ghaziabad-Kanpur section.

(8) Road Over Bridge on Ghaziabad-Kanpur section on Ramghat Road, Aligarh.

(9) Road Over Bridge at Sakoti Tanda on Delhi-Saharanpur section.

(10) Road Under Bridge on Delhi-Ghaziabad section at Gaushala Road, Ghaziabad.

(11) Road Over Bridge at Ramnagar on deposit terms.

[English]

#### Betul Radio Station

4234. SHRI VIJAY KUMAR KHANDELWAL : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether 35 percent population of Betul district in Madhya Pradesh is tribal/aboriginal;